

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV, SPECIAL BENCH**

**ITEM No. 201
IA.2970/ND/2020 (IB)-2721(ND)2019**

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt Ltd ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt Ltd ... Respondent

Order : under Section 9 of IBC.

Order delivered on 09.09.2020

Coram:

**MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant : Mr. Piyush Singh, Adv.,
Mr. Prateek Vats, Adv.
Mr. Puneet Singh Bindra
Mr. Aviral Kapoor

For the Respondent : Mr. Nikhil Jain, Adv.

ORDER

IA No. 2970/2020: Heard the submissions made by the Learned Counsel for the petitioner and Learned Counsel for the non-applicants. Both the parties are directed to file written submissions based on the submissions made by them within next five days.

Post the matter on 16.09.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**P. S. N. PRASAD
MEMBER (J)**

